

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 11th March, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of :

- i) Hon'ble The Chief Justice, to hold court sitting on 11th, 12th and 13th March, 2024 on account of His Lordship availing casual leave; and
- ii) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, to hold court sitting from 14th to 20th March, 2024 on account of Her Ladyship attending "International Judicial Conclave on IPR", at the High Court of Delhi on 15th, 16th and 17th March, 2024 and casual leave from 18th to 20th March, 2024;

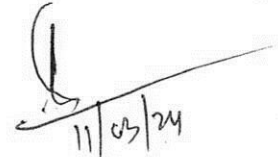
it is notified as under:-

1. Regular Division Bench matters published for the cause list dated 11th March, 2024 will be placed on the same day before Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui sitting singly, for fixing dates;
2. Regular Division Bench matters and Special Division Bench matters, if any led by Hon'ble The Chief Justice, to be listed on 12th and 13th March, 2024 will be listed before a Division Bench led by Hon'ble Mr. Justice A. Bimol Singh on the respective dates;
3. Single Bench matters of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 14th March, 2024 will be placed before Hon'ble Mr. Justice A. Bimol Singh on the same day, for fixing dates;
4. Single Bench matters of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 15th March, 2024 will be placed before Hon'ble Mr. Justice A. Guneshwar Sharma on the same day, for fixing dates;
5. Regular Division Bench matters from 18th to 20th March, 2024 will be listed before Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh.

By Order etc.

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
 - *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*


11/03/24

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
